

Sl. No.	Name of the Project	Estimated cost
14.	100 bedded Hospital and Nursing College/Institute in BTC area	57.24
Total:		154.42

Funds under the Non-Lapsable Pool

624. SHRI RISHANG KEISHING: Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

(a) the grant of funds under the non-lapsable pool of the Central Fund during the last three financial years for the N.E. Region, State-wise;

(b) the progress achieved financially, physically by each State during the said period; and

(c) the mechanism and agency to ensure successful utilization of the said fund by the recipient States?

THE MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI P.R. KYNDIAH): (a) Statewise details of funds released under Non-lapsable Central Pool of Resources (NLCPR) during the last three financial years are as under:

<i>(Rs. in crore)</i>				
Sl. No.	State	Release 01-02	Release 02-03	Release 03-04
1.	Arunachal Pradesh	74.24	52.65	61.19
2.	Assam	89.19	140.07	113.94
3.	Manipur	18.56	74.93	18.05
4.	Meghalaya	22.39	23.77	49.99
5.	Mizoram	69.86	83.43	99.55

(Rs. in crore).

Sl. No.	State	Release 01-02	Release 02-03	Release 03-04
6.	Nagaland	51.91	70.85	84.17
7.	Sikkim	49.71	44.19	53.24
8.	Tripura	115.71	60.11	69.87
Total-Grand:		491.57	550.00	550.00

(b) The financial and physical progress of various States during the last three financial years is as follows:

Financial Progress

(Rs. in crore)

Sl. No.	State	Expenditure 01-02	Expenditure 02-03	Expenditure 03-04
1.	Arunachal Pradesh	78.14	45.25	46.49
2.	Assam	62.32	76.09	1.84
3.	Manipur	31.09	22.73	44.76
4.	Meghalaya	Nil	11.20	61.11
5.	Mizoram	69.51	49.94	35.41
6.	Nagaland	45.42	64.99	48.31
7.	Sikkim	59.83	39.58	48.81
8.	Tripura	97.81	54.73	66.70
Total-Grand:		444.12	364.51	353.43

Physical Progress

Out of the sanctioned projects during these three years to the States under NLCPR 208 projects have been completed and others are in different stages of implementation. This information is provided as under:

Sl. No.	State	Projects completed 2001-02	Projects completed 2002-03	Projects completed 2003-04	No. of ongoing projects
1.	Arunachal Pradesh	11	11	3	21
2.	Assam	Nil	Nil	12	107
3.	Manipur	1	4	2	19
4.	Meghalaya	1	2	3	7
5.	Mizoram	Nil	Nil	13	28
6.	Nagaland	4	7	1	42
7.	Sikkim	56	3	60	24
8.	Tripura	7	4	3	18
Total:		80	31	97	266

(c) The primary responsibility for proper utilisation of NLCPR fund lies with the State Government concerned. For this purpose the State Governments are to take the following measures:

- (i) The State Governments are required to report the progress of implementation of NLCPR projects on a quarterly basis on a prescribed proforma to the Ministry of Development of North Eastern Region.
- (ii) Chief Secretary of the State concerned is required to hold quarterly meeting to review the progress of implementation of ongoing projects under NLCPR.
- (iii) States are required to carry out project inspection periodically. The quarterly review report of the State containing a separate and distinct section on the findings of the project inspection is required to be submitted to the Ministry of Development of North Eastern Region.
- (iv) States are required to nominate a 'nodal officer' for each project who would be responsible for project implementation and monitoring.

The Ministry of Development of North Eastern Region monitors the NLCP projects on the basis of the periodic furnished by the State Government in this behalf. Field visits are also undertaken by the Officers of the Ministry. Besides, at the instance of the Ministry of Development of North Eastern Region concurrent evaluation of some NLCP projects has also been done by Comptroller and Auditor General (CAG).

Conflict in Doner and NEC

625. SHRI KARNENDU BHATTACHARJEE: Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

(a) whether it is a fact that there is some inner conflict in the working of the Ministry of Development of North Eastern Region and the North Eastern Council;

(b) if so, the projects affected as a result thereof;

(c) whether Government propose to remove the conflict amicably to save the affected projects; and

(d) if so, the details thereof?

THE MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI P.R. KYNDIAH): (a) No, Sir.

(b) to (d) Do not arise.

C&AG Report of PSUs

626. SHRI R.K. ANAND: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether it is a fact that the Comptroller and Auditor General (C&AG) had in its report as on March 31, 2002 brought out that out of Rs.93,755 crore invested by Government in 270 PSUs, dividend worth Rs. 8201 crore has been paid only by 86 PSUs during 2001-02; and

(b) if so, the reasons for not paying the dividends by the remaining 184 PSUs?

THE MINISTER OF STATE OF THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI SONTOSH MOHAN DEV): (a) According to Report No. 1 of 2003 of the Comptroller and Auditor General of India (C&AG) containing Review of Accounts of PSUs placed in Parliament on 24.04.03: